

SPECIAL BENCH
COURT - I

C

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1145(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	PRAVEEN CHANDRA & ORS. VS PATNA POLSON PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Yash Singhi, Adv. : For Petitioner
Mr. Bhargav Chakraborty, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel appearing for petitioner states that the matter has been settled. Let a memo in this regard be filed by way of an affidavit.
3. Post this matter on **18/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**